

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3079
ANSWERED ON:11.02.2014
GUJARAT EDUCATIONAL INSTITUTIONAL SERVICES TRIBUNAL BILL
Patil Shri C. R.

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Union Government has received the Gujarat Educational Institutional Services Tribunal Bill for approval;
- (b) if so, the details and the present status of the Bill;and
- (c) the time by which the Bill is likely to be approved?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) Yes, Madam.

(b) to (c) The Hon'ble President has given his assent to the Gujarat Educational Institutions Services Tribunal Bill, 2006 on 18.10.2013 which has been conveyed to the Secretariat of the Governor of Gujarat on 22.10.2013.